

**CENTRAL ADMINISTRATIVE TRIBUNAL
PRINCIPAL BENCH, NEW DELHI**

OA No. 1573/2018

This the 14th day of November, 2019

**Hon'ble Mr. S.N. Terdal, Member (J)
Hon'ble Mr. A.K. Bishnoi, Member (A)**

Jaishree (Aged about 23 years)
D/o Sh. Ujjawal Singh
R/o H.No. 58, Bindapur
Village Uttam Nagar, New Delhi-110059
Post Code: 89/17 Assistant Teacher Primary
Post Code 138/17-TGT (S.Sc.)
Non-CTET.Applicant

(through Sh. Ramesh Shukla for Sh. R.K. Shukla)

Versus

1. Govt. of NCT of Delhi
Through its Chief Secretary
A-Wing, 5th Floor, Delhi Secretariat
IP Estate, New Delhi.
2. Union of India
Through its Secretary
Ministry of Human Resource Development
Shastri Bhawan, New Delhi.
3. Delhi Subordinate Services Selection Board(DSSSB)
Through its Chairman
FC-18, Karkardooma Institutional Area
Delhi-92.
4. The Director of Education

Directorate of Education
Govt. of NCT of Delhi
Old Secretariat Building, Civil Lines
Delhi-110054.

5. Central Board of Secondary Education
Through its Chairperson
'Shiksha Kendra', 2, Community Centre
Preet Vihar, New Delhi-110092.Respondents

(through Sh. Anuj Kumar Sharma for DoE and Sh. Alok
for Sh. Anil Srivastava for R. No. 5)

ORDER (Oral)

Hon'ble Mr. S.N. Terdal:

The learned counsel for both the sides submit that this case is covered by the order dated 14.03.2019 passed by a Co-ordinate Bench of this Tribunal in OA No. 300/2018.

2. In view of the same, the OA is dismissed. No costs.

(A.K. Bishnoi)
Member (A)

(S.N.Terdal)
Member (J)

/ns/